

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRLMP.NO. 7057/2008 in CRIMINAL APPEAL NO(s). 640 OF 2005

ASHOK SINGH Appellant (s)

VERSUS

STATE OF U.P. Respondent(s)
(For Temporary bail and office report)

Date: 25/04/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
(In chambers)

For Appellant(s) Mr.Siddhartha Dave, Adv.
Ms. Jemtiben Ao., Adv.
Mr. Chandra Bhushan, Adv.
Ms.A.Swaroop, Adv.
Mr. Jagjit Singh Chhabra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

The petitioner shall be released on bail for four days to the satisfaction
of the IV Addl. District & Sessions Judge, Unnao,U.P.

CrI.M.P. is allowed accordingly.

(Meenu Sethi)
Court Master

(Pushap Lata Bhardwaj)
Court Master